

Non-utilization of CRF by States

1681. SHRI B. S. GNANADESIKAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Rs. 2862.67 crore of cess funds are yet to be utilized by Government and even at the end of second quarter in the current financial year, 14 of 28 States have not tapped into Central Road Fund at all;

(b) if so, what are the details of reasons for not using CRF by the State Governments; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) As on 31-10-2010, out of the amount earmarked for development of State roads (other than rural roads) under Central Road Fund (CRF), an amount of Rs. 3139.42 crore is yet to be utilised by the State Governments and the Union Territories (UTs). Out of the total fund of Rs. 14,728.30 crore accrued for development of State roads (other than rural roads) for the period from 2000-01 to 2010-11 as per CRF Act, 2000, an amount of Rs. 11,588.67 crore has been released to various States and the UTs upto 31-10-2010. The fund under CRF is non-lapsable and stands in the account of the respective States and the unspent balance can be retrieved in future for the purpose.

(b) and (c) The release of funds from CRF to the States depends on the utilization of the released amount, submission of utilization certificates and the progress of works approved on the basis of proposals submitted by the respective State Government and implemented by them. The Progress of works and utilization of fund under CRF are regularly monitored by the Ministry at different levels. The State Governments are regularly requested to increase the pace of the progress of CRF works and the progress of utilization of funds from CRF is monitored quarterly. No fund under CRF has been released to the States of Arunachal Pradesh, Chhattisgarh, Jharkhand, Kerala, Manipur, Mizoram, Nagaland, Sikkim, Tamil Nadu, Tripura and Uttar Pradesh upto 31-10-2010 during the current financial year. The State and UT-wise details of funds remaining unutilised (*i.e.* the unspent balance) as on 31.10.2010 are given in the Statement.

Statement

Non-utilization of CRF by States

State and UT-wise details of funds remaining unutilized (*i.e.* the unspent balance) as on 31.10.2010

Sl.No.	Name of the State/UTs	Unutilized funds as on 31.10.2010
1	2	3
1.	Andhra Pradesh	0.56

1	2	3
2.	Arunachal Pradesh	61.73
3.	Assam	37.95
4.	Bihar	167.70
5.	Chhattisgarh	173.46
6.	Goa	35.31
7.	Gujarat	175.19
8.	Haryana	75.46
9.	Himachal Pradesh	64.19
10.	Jammu and Kashmir	103.74
11.	Jharkhand	154.61
12.	Karnataka	0.86
13.	Kerala	135.82
14.	Madhya Pradesh	207.06
15.	Maharashtra	353.41
16.	Manipur	32.25
17.	Meghalaya	16.08
18.	Mizoram	12.29
19.	Nagaland	14.47
20.	Orissa	101.57
21.	Punjab	101.46
22.	Rajasthan	70.05
23.	Sikkim	3.60
24.	Tamil Nadu	232.77
25.	Tripura	11.51
26.	Uttarakhand	70.74
27.	Uttar Pradesh	201.86
28.	West Bengal	114.13
	Unallocated funds for States	34.02

1	2	3
Union Territories		
29.	Andaman and Nicobar Island	22.39
30.	Chandigarh	16.63
31.	Dadra and Nagar Haveli	12.82
32.	Daman and Diu	10.45
33.	Delhi	278.56
34.	Lakshadweep	1.00
35.	Puducherry	33.73
TOTAL :		3139.42

**Apprehension of Planning Commission for
construction of roads as targeted**

†1682. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Planning Commission has expressed its apprehension on the ambitious plans announced by the Ministry and advised to fix an appropriate target for this year for the construction of roads;

(b) whether the Planning Commission has also stated that it is unable to approve the contract for the construction of not more than 3794 kilometres of road as compared to the contracts for the construction of 12652 kilometres of road during 2009-10;

(c) whether as per the announcement made by the Prime Minister, the length of roads to be constructed during a year should be at least 7500 kilometers at a rate of 20 kilometres per day; and

(d) if so, the extent of seriousness with which the Ministry has taken this advice?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Planning Commission supports speedy construction of Highways as per the agreed target for the year 2010-11 and regards investment in road construction as one of the critical sectors for achieving inclusive growth.

(c) and (d) The Government is committed to construct highways at the rate of 20 kilometers per day.

†Original notice of the question was received in Hindi.